

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3654/2021

This the 03rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Noor Hussain, aged 57 years, S/o Gh. Mohd. Mali, Working as Election Naib Tehsildar Doda and 29 ors.

.....Applicant

(Advocate:- Mr. H.A. Siddique-**Not Present**)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Govt., Election Department, Civil Secretariat, Jammu/Srinagar and 3 ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining video conference and the case being listed in the regular cause list, he has not joined the conference today.

2. On the last date also i.e., 22.02.2021, nobody had joined video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**